

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 56 of 2013 in
D.F.R. No. 166 of 2013

Dated : 20th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Yamuna Power Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. V.P. Singh
Mr. Aashin Gupta
Mr. Paresh B. Lal

ORDER

IA No. 56 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents. Dasti service is permitted.
Registry is also directed to issue notice to the Respondents.

Post the matter on **01.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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